

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3321**  
TO BE ANSWERED ON 17.12.2021

**DELINKING OF AADHAR DETAILS OF HUSBAND**

3321. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the enrollment form for availing the benefits under various schemes require women to mandatorily provide Aadhaar details of their husband;
- (b) if so, the reasons therefor;
- (c) whether his Ministry intends to amend the enrollment form to delink the entitlement from the marital status of a woman;
- (d) if so, the details thereof and the time by which the said provision is likely to be implemented;
- (d) if not, the reasons therefor; and
- (f) the total quantum of funds released to the State Governments escrow account (for the purposes of disbursing installment amounts prescribed under the scheme) by the Union Government and utilized by each State Government for the year 2019-20 and 2020-21?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The Ministry of Women and Child Development is implementing Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) under which maternity benefits of ₹5,000/- is being provided in three installments to Pregnant Women & Lactating Mothers (PW&LM) for first the child upon fulfillment of certain conditionalities. In order to receive the maternity benefit under PMMVY, a beneficiary is required to provide her husband's Aadhaar details which are captured in the database.

There is no such proposal to amend the enrollment form to delink the entitlement from the married status of Women.

(f) The State/UT-wise details of Central share of funds released to the Escrow Bank account of the State Governments/Union Territory Administrations and its utilization under PMMVY during the years 2019-20 and 2020-21 is **Annexed**.

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**Statement referred to in reply to part (f) of the Lok Sabha Unstarred Question Number 3321 for answer on 17.12.2021 raised by Shri Ram Mohan Naidu Kinjarapu regarding 'Delinking of Aadhaar Details of Husband'**

**State/UT-wise details of Central share of funds released to the Escrow Bank account of the State Governments/UT Administrations and its utilization under PMMVY during the years 2019-20 and 2020-21**

Sl. No.	State Name	2019-20			2020-21		
		Central share of funds released for disbursement of maternity Benefit (₹ in Lakhs)	No. of Beneficiaries enrolled	Total amount Disbursed* (₹ in Lakhs)	Central share of funds released for disbursement of maternity Benefit (₹ in Lakhs)	No. of Beneficiaries enrolled	Total amount Disbursed* (₹ in Lakhs)
1	Andaman And Nicobar Islands	60.93	949	72.95	67.20	1,353	71.00
2	Andhra Pradesh	10,125.00	2,60,501	16,730.00	1,438.86	2,26,803	7,917.00
3	Arunachal Pradesh	0.00	7,180	330.44	315.96	7,261	296.00
4	Assam	11,991.44	3,31,055	16,317.00	9,304.80	1,83,266	7,014.00
5	Bihar	10,000.65	9,19,776	33,506.00	31,998.36	11,15,837	48,286.00
6	Chandigarh	394.31	5,323	276.25	438.45	5,100	230.00
7	Chhattisgarh	4,908.17	14,2,674	7,796.00	966.39	1,23,512	5,452.00
8	Dadra and Nagar Haveli	146.80	2,194	128.09	29.98	2,033	84.00
9	Daman and Diu	103.91	1,216	65.07	4.15	1,052	37.00
10	Delhi	2,687.95	67,904	3,625.00	545.52	85,885	2,545.00
11	Goa	140.13	3,987	195.65	12.14	4,260	188.00
12	Gujarat	9,677.20	3,10,604	15,015	0.00	88,439	4,711.00
13	Haryana	6,586.80	1,23,711	7,084.00	333.46	1,20,811	3,376.00
14	Himachal Pradesh	3,297.40	40,947	2,539.00	700.11	41,496	1,978.00
15	Jammu And Kashmir	3,012.10	58,141	2,915.00	750.11	65,658	1,949.00
16	Jharkhand	6,338.22	1,99,561	9,258.00	1,627.47	1,64,238	5,723.00
17	Karnataka	11,738.64	3,28,319	18,303.00	3,600.36	5,05,328	15,675.00
18	Kerala	6,418.56	1,69,172	9,210.00	1,469.27	1,81,657	6,600.00
19	Ladakh	0.00	0	0.00	52.45	1,010	38.00
20	Lakshadweep	13.76	284	7.54	5.60	387	17.00
21	Madhya Pradesh	26,755.62	5,41,280	29,897.00	6,277.95	5,90,450	29,058.00
22	Maharashtra	28,788.32	8,14,059	38,185.00	11,310.90	5,68,728	26,391.00
23	Manipur	411.51	22,728	1,061.00	648.17	14,958	664.00
24	Meghalaya	142.52	15,908	639.79	508.05	9,589	350.00
25	Mizoram	421.68	4,183	328.62	259.56	5,515	248.00
26	Nagaland	95.04	15,307	707.6	138.60	6,371	267.00
27	Odisha	0.00	0	0.00	0.00	0	0.00
28	Puducherry	159.84	6,444	376.36	43.17	5,202	184.00
29	Punjab	3,553.68	98,653	5,006.00	1,279.36	1,05,742	4,134.00
30	Rajasthan	8,780.44	2,94,657	15,808.00	9,584.32	2,98,756	13,773.00
31	Sikkim	87.99	2,121	151.72	56.52	2,626	84.00
32	Tamil Nadu	4,620.70	4,21,108	14,396.00	9,339.20	4,13,221	12,388.00
33	Telangana	0.00	0	0.00	0.00	0	0.00
34	Tripura	529.44	26,773	1,501.00	755.34	20,612	730.00
35	Uttar Pradesh	38,391.24	12,57,801	57,619.00	9,927.71	11,12,588	44,422.00
36	Uttarakhand	2,422.40	47,817	2,486.00	1,678.26	58,249	2,707.00
37	West Bengal	8,768.76	5,31,282	20,192.00	0.00	2,97,287	0.33

\* This includes both Centre and State share.